GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1559 ANSWERED ON:03.12.2012 LIST OF BLACKLISTED NGOS Chanabasappa Shri Udasi Shivkumar;Vishwanath Shri Adagur H

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has prepared any list of blacklisted NGOs in consultation with Intelligence Bureau (IB), Central Economic Intelligence Bureau (CEIB) & (ED);

(b) if so, the details thereof;

(c) whether a sub-group comprising officials of various intelligence agencies has been set up to track remittance of suspect NGOs in coordination with RBI; and

(d) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

(a) & (b): No such list of blacklisted NGOs has been prepared by the Ministry in consultation with Intelligence Bureau(IB), Central Economic Intelligence Bureau (CEIB) & Enforcement Directorate (ED).

(c) : The Ministry of Social Justice & Empowerment has not set up any such sub-group.

(d): Does not arise.